



Government of Jammu and Kashmir
Ladakh Affairs Department
Civil Secretariat, J&K.

Notification

Srinagar, the 20th August, 2019

SRO 502 -Whereas, the Government vide notification SRO 501 dated _____ has called upon the 13-Marteslang constituency to elect the new councilor for conduct of Bye-Election, LAHDC, Leh

Now, therefore, in pursuance of rule 12 of the Ladakh Autonomous Hill Development Council (Election) Rules, 1995, the Government hereby appoint the following dates/time for purpose of the said rule:-

- | | | |
|----|---|------------|
| 1. | Date from which nominations can be made: | 20-08-2019 |
| 2. | Last date for making nominations : | 26-08-2019 |
| 3. | Date for the scrutiny of nominations: | 27-08-2019 |
| 4. | Last date for the withdrawal of nominations: | 29-08-2019 |
| 5. | Date on which polls shall, if necessary, be taken: | 13-09-2019 |
| 6. | Date of counting: | 17-09-2019 |
| 7. | Date before which the Elections shall be completed: | 21-09-2019 |

By order of the Government of Jammu and Kashmir.

Commissioner/Secretary to Government,
Ladakh Affairs Department

No.LA(A)/11/2018

Dated: 20 -08-2019

Copy to the :-

1. All Financial Commissioners _____
2. Joint Secretary, Department of J&K Affairs, Government of India, New Delhi.
3. Principal Secretary to Hon'ble Governor, J&K.
4. All Principal Secretaries/Commissioner Secretaries/Secretaries to Government _____
5. Chief Electoral Officer, J&K Srinagar.
6. Secretary to Government, Law Justice & Parliamentary Affairs, J&K.
7. Divisional Commissioner Jammu/Kashmir.
8. Deputy Commissioner/CEO, LAHDC, Leh.
9. Director Information, J&K Srinagar for information and necessary action.
10. General Manager, Government Press Srinagar for publication in Government Gazette.
11. OSD to Advisor (V).
12. OSD to Advisor(G).
13. OSD to Advisor (KS).
14. OSD to Advisor (F)
15. Private Secretary to Chief Secretary for information.
16. Private Secretary to CEC/Chairman, LAHDC, Leh.
17. Stock file.